NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 274/16	TP	Hearing	433€/	Fedex Express Transportation & Supply
=	118/17		433(f)	Chain Services(India) Pvt. Ltd., Vs
				Pickthemup Technologies Pvt. Ltd.

		118/17		433(f)	Chain Services(Ind Pickthemup Techr	STATE OF THE STATE	
SL.	NAME (IN CAPITAL				SIGNATURE		
NO.	& PHONE NUMBE	REPRESENTATION TO WHOM					

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REPRESENTATION TO WHOM

Counsel for petitioner is present. He has filed memo along with annexures that demand notice issued to the respondent Corporate debtor is served.

List it on 03.10.2017.

MEMBER (J)

MEMBER (T)